

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**RAJYA SABHA
UNSTARRED QUESTION NO-2672
ANSWERED ON -23/03/2023**

STUDY ON ACCESS TO LEGAL SERVICES IN THE COUNTRY

2672. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of funds allocated and utilized under the Designing Innovative Solutions for Holistic Access to Justice (DISHA) Scheme during the last two years, year-wise, State-wise including for Punjab, district-wise;
- (b) the number of people from marginalized sections, especially transgender people, who got free legal assistance under Nyaya Bandhu Programme during the last two years, year-wise, State-wise, including for Punjab, district-wise;
- (c) whether Government has conducted any study on access to legal services in India during the last five years, if so, year-wise, State-wise details thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF LAW & JUSTICE

(SHRI KIREN RIJJU)

- (a) The details of funds allocated and utilized under Designing Innovative Solutions for Holistic Access to Justice in India" (DISHA) during the last two years is at **Annexure 'A'**. Since this is a central sector scheme, no state wise allocation of funds are made under it.
- (b) Nyaya Bandhu (Pro Bono Legal Services) provides for free legal assistance to those entitled for free legal aid under Section 12 of Legal Services Authorities Act, 1987. No beneficiary from transgender category has availed service under Nyaya Bandhu (Pro Bono Legal Services) from the State of Punjab. As on 28th Feb, 2023, a total of 1781 beneficiaries have been rendered legal assistance. The State/UT wise details of number of beneficiaries is at **Annexure – 'B'**

(c)& (d) Department of Justice, Government of India conducted third party evaluation of its programmes in 2019 which includes Tele-Law: Reaching the Unreached; Nyaya Bandhu Pro Bono Legal Services Programme, Nyaya Mitra and Access to Justice in North -Eastern States. In addition, National Legal Service Authority (NALSA) has conducted three Evaluation and Impact Assessment by the third-party agencies on the following subject:

- (i) Evaluation and Impact Assessment of Practice and Procedure of Empanelment, Capacity Building, Engagement and Management of lawyer empanelled with Legal Services Authorities.
- (ii) Evaluation of Legal Aid provided in Civil and Criminal matters in Courts, Tribunals, Quasi-Judicial Body & Jails.
- (iii) Evaluation & Impact Assessment of Para Legal Volunteers (PLVs).

ANNEXURE –‘A’

Statement as referred to in reply to part (a) Rajya Sabha Unstarred Question No.2672 for answering on 23.03.2023 raised by Shri Vikramjit Singh Sahney, MP on details of funds allocated and utilized under the Designing Innovative Solutions for Holistic Access to Justice (DISHA) Scheme during the last two years, year-wise.						
Statement containing the information of funds allocation and utilisation year-wise.						
Name of the Scheme	2021-2022			2022-2023		
	BE	RE	Actual Expenditure	BE	RE	Actual Expenditure (Utilized as on 15.03.2023)
Designing Innovative Solutions for Holistic Access to Justice in India (DISHA)	40.00	40.00	39.96	40.00	48.15	35.24

ANNEXURE – ‘B’

Statement as referred to in reply to part (b) Rajya Sabha Unstarred Question No.2672 for answering on 23.03.2023 raised by Shri Vikramjit Singh Sahney, MP on details legal assistance under Nyaya Bandhu Programme

Statement containing the information of State/UT wise beneficiaries served by the Nyaya Bandhu Programme.

Sr.No.	STATE/UTs	Number of Beneficiaries as on 28th Feb 2023
1	Andaman & Nicobar Islands	2
2	Andhra Pradesh	86
3	Assam	15
4	Bihar	92
5	Chandigarh	7
6	Chhattisgarh	22
7	Delhi	133
8	Goa	3
9	Gujarat	52
10	Haryana	49
11	Himachal Pradesh	8
12	Jammu & Kashmir	7
13	Jharkhand	40
14	Karnataka	72
15	Kerala	10
16	Madhya Pradesh	60
17	Maharashtra	339
18	Manipur	9
19	Odisha	111
20	Puducherry	1
21	Punjab	29
22	Rajasthan	49
23	Sikkim	3
24	Tamil Nadu	31
25	Telangana	81
26	Tripura	4
27	Uttar Pradesh	275

28	Uttarakhand	23
29	West Bengal	167
30	Nagaland	1
31	Mizoram	0
32	Arunachal Pradesh	0
33	Lakshadweep	0
34	Dadra & Nagar Haveli	0
35	Daman & Diu	0
36	Meghalaya	0
Total		1781